

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 109
(IB)-116(PB)/2019

IN THE MATTER OF:

M/s. Trustline Real Estate Pvt. Ltd. Applicant/petitioner
v.
M/s. Baya Weaver Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/petitioner: Mr. P Nagesh & Mr. Dhruv Gupta, Advs.
For the respondent Mr. Abhishek Kumar, Adv.

ORDER

For order see CP No. (IB)-486(PB)/2018.

06.08.2019
Ritu Sharma